

A2  
10

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD

TA 515/86 NO. OF 19  
G. B. Singh & others Vs. U. O. I & others

| Sl.No. | Date | Office Report | Orders |
|--------|------|---------------|--------|
|--------|------|---------------|--------|

20-11-90

Hon'ble D.K. Agasthal - JM  
Hon'ble K. Babbar - AM

Shri V.K. Barman for the  
Applicant and Shri R.K. Nigam  
for the Respondent is present  
and heard. Shri C.P. Srivastava  
representing other defendants  
is <sup>also</sup> present. Judgment  
Reserved.

by  
20/11

AM

Dec  
JM,

OR

original Judgment -

dt 23-11-90 kept -

in the file of TA 1519-86

26-11-90